

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

IA /4(MP) 2021 in TP 33 (MP) 2019 [CP(IB) 67 of 2018]

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021

Name of the Company: Madhya Pradesh State Industrial Development
Corporation Ltd
V/s
Siddharth Tubes Ltd

Section: 36 r.w 42 & 60(5) IBC/7 of IBC, 2016

ORDER

Learned Counsel Ms. Somya Sharma appeared for the Applicant.

IA No. 4 of 2021 is filed by Ex-Board of Director/s of the Corporate Debtor. We direct them to serve notice to the Liquidator and Applicant to file affidavit of service of notice. Till then we direct Liquidator to keep aside amount maintained in this application.

Matter to appear for further consideration on 18.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of January, 2021